



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रीज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Date : 28/11/2023

PUBLIC NOTICE FOR HEARING ADJOURNMENT

It is hereby informed that the opposition hearings given below fixed on 28/11/2023 to 30/11/2023, at Trade Marks Registry, Ahmedabad stands adjourned due to administrative reasons. Fresh date of hearing will be communicated in due course of time.

Opposition Section

01	1553287 /05	Opp. No. AMD- 748540	M/S. K.C. PATEL & CO. / ANHOX HEALTHCARE PVT. LTD. Vs M/S. THE ACME COMPANY. / SYSTOPIC LABORATORIES PRIVATE LIMITED	Date of Hearing 28.11.2023
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02	1268975 /05	Opp. No. AMD- 190022	M/S. SURYAWALA & ASSOCIATES. / HARISON MEDICARE PVT. LTD. Vs M/S. KAMARON LABORATORIES LTD.	Date of Hearing 28.11.2023
03	1455244 /05	Opp. No. AMD- 714986	M/S.Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD Vs M/S. CHANDRAKANT M. JOSHI. / GLOWDERMA LAB PVT.LTD.	Date of Hearing 28.11.2023
04	1449940 /05	Opp. No. AMD- 713488	M/S. D.C. DANI & ASSOCIATES. / MORVEL LABORATORIES PVT. LTD. V/S M/S VISHESH & ASSOCIATES. / GALPHA LABORATORIES LTD.	Date of Hearing 29.11.2023
05	1348691 /05	Opp. No. AMD- 246530	M/S. K.C. PATEL & CO. / AMIT R. TRIVEDI. Vs M/S. MASUMI V NANAVATY. / J.B. CHEMICALS & PHARMACEUTICALS LTD.	Date of Hearing 29.11.2023
06	1155619 /24	Opp. No. AMD- 259722	M/S. G. D. BANASAL & ASSOCIATES / VIMAL KUMAR ASHOK KUMAR ALSO ARVIND SILK MILLS Vs M/S. RAJENDRA H. BHANSALI / CENTURY	Date of Hearing 29.11.2023

			TEXOFIN PRIVATE LIMITED	
07	1731300 /19	Opp. No. AMD- 756287	M/S. NANAVATI ASSOCIATES. / SANGHI INDUSTRIES LTD. Vs M/S. J.T.TRIVEDI & ASSOCIATES. / TIRUPATI FOAM LTD.	Date of Hearing 29.11.2023

08	1334627 /05	Opp. No. AMD- 211005	M/S. R.K. DEWAN & CO. / NATVERBHAI R. PATEL. Vs M/S. SEA LINKS.	Date of Hearing 30.11.2023
09	997722 /34	Opp. No. AMD- 206910	M/S. INDO OVERSEAS TRADE MARKS CO. / URMIN PRODUCTS PVT. LTD. Vs M/S. TAJ TRADE MARKS / H.I. TAMBOLI & CO.	Date of Hearing 30.11.2023